

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 5531  
TO BE ANSWERED ON 02.04.2018**

**WELFARE OF TOBACCO WORKERS**

**Lay off Workers**

**5531. DR. P. VENUGOPAL:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government proposes to allow factories with upto 500 workers to lay off workers or shut shop without seeking Government permission, in a bid to give flexibility to firms in hiring and firing employees and if so, the details thereof;**
- (b) whether there has been demand from the industry to increase the threshold limit for factories to seek permission for retrenchment from 100 workers to 500 workers and if so, the details thereof;**
- (c) whether the Government held discussions with Group of Ministers recently in this regard; and**
- (d) if so, the details thereof along with the deliberations made in the said meeting?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a): No, Madam.**

**(b): Ministry of Labour & Employment has received request from Confederation of Indian Industry (CII) to increase the threshold limit for factories to seek permission for retrenchment from 100 workers to 500 workers.**

**(c): No, Madam.**

**(d): Question does not arise in view of reply to part (c) of the question above.**

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